



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 AND 2 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/236/2018 (HEARING) FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
2	WA/27/2019 (HEARING) FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
- FOR ORDERS -				

3	PIL/7/2015 WP(C) 3801/2015(D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
4	Cont.Cas(C)/82/2018 FIXED	KAMAL CHANDRA NATH AND 43 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
5	WITH Cont.Cas(C)/81/2018	GOJEN BARUAH AND 7 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
6	WITH Cont.Cas(C)/83/2018	BINENDRA BASUMATARY AND 16 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
7	WITH Cont.Cas(C)/466/2023	BABUL SAIKIA AND 18 ORS Versus MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
8	WA/337/2022 CAVT. NO.11122/022, B/O	AFIYA BEGUM LASKAR AND 28 ORS Versus THE STATE OF ASSAM AND 12 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B D DAS SC, PNRD GA, ASSAM MR. P K ROYCHOUDHURY (r-10,11) MR H I CHOUDHURY MR. R A CHOUDHURY(R. NO. 14-22) MR REZABUL HOQUE (r- 10,11) FOR CAVEATOR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WA/332/2023	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. B PURKAYASTHA	GA, ASSAM
10	WA/333/2023	ISMOTH TUFA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, P H E
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
11	PIL/52/2023	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
12	WP(C)/4629/2023 FIXED	DR. DIPANKAR BARMAN Versus STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR R SENSUA M. A. OASIS	GA, ASSAM SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
13	PIL(Suo Moto)/2/2018 FIXED	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. D SAIKIA, AG, ASSAM MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
14	WP(C)/2907/2023 FIXED	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./6/2023 (SINCE D/O), REV.PET. 19/2023, REV.PET. 34/2023, REV.PET. 35/2023, WP(C) 7301/2018(ALL D/O), FIXED	PONJIT DOWARA Versus MANOJ KR. UPADHAYAY AND 14 ORS	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI MR. D GOGOI	GA, ASSAM MR. P K MAZUMDAR (r-3)

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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3932/2019 WITH LCR	KHATIZA KHATUN AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. P N GOSWAMI MR. I KALITA MR D GOGOI MR. R R Gogoi	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	W.P.(CrI.)/31/2023	ABED ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM
3	WP(C)/748/2023 FIXED	NAZIRA BEGUM@NAZRA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/838/2023 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1386/2023 FIXED	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/4350/2023 FIXED	SAHAJAHAN ALI @ SAHZAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4475/2023 FIXED	SMTI. RITA DUTTA @ RITA BISWAS Versus THE UNION OF INDIA AND 6 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

8	WP(C)/4480/2023 FIXED	TAFAJUL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/4587/2023 FIXED	JIABUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM GA, ASSAM SC, NRC SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4919/2023	MALEK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4937/2023	ALAL UDDIN Versus THE STATE OF ASSAM AND 11 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
12	WP(C)/4946/2023	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS MS. R GOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4985/2023	ANNA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/4994/2023	FORIDA KHATUN @ FORIDA BEGUM @ FARIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5012/2023	MASUDA BEGUM @ MASHUDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
16	WP(C)/4329/2015 FIXED	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. P J SAIKIA MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGOHAIN(R-10) MR. N J GOGOI (R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGOHAIN(R-10) MR. P K MUNIR(R-8)
17	WP(C)/7354/2017 WITH LCR, B/O	MUSST. LAL BHANU NESSA Versus THE UNION OF INDIA and 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/513/2018 WITH LCR, FIXED	MOMIRAN NESSA Versus THE UNION OF INDIA	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	ASSTT.S.G.I.
19	WP(C)/2273/2018 WITH LCR, FIXED	NETA RANI ADHIKARI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

20	WP(C)/8272/2018 WITH LCR, FIXED	LAKHI DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/1552/2019 WITH LCR, FIXED	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/3311/2019 WITH LCR, FIXED	KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED SYED BURHANUR RAHMAN MR A W AMAN MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
23	WP(C)/7334/2019 WITH LCR, B/O	JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/5050/2020 WITH LCR, FIXED	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/2992/2021 WITH LCR, FIXED	ON THE DEATH OF JABED ALI, HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/560/2023 FIXED	BIVA PAUL Versus THE UNION OF INDIA AND 6 ORS	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/3442/2023 WITH LCR, FIXED	MUSSTT SONABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR. S K M ALOMGIR Z ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

28	WA/23/2018 FIXED	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
29	WA/47/2020 CAVT. NO.1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR

30	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
31	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
32	W.P.(CrI.)/32/2022	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
33	I.A.(Civil)/2510/2023 in WP(C)/2246/2021	KAMALA KHATUN AND 6 ORS. Versus THE UNION OF INDIA AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2246/2021	MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	I.A.(Civil)/2515/2023 WP(C)/2760/2019(D/O) in WP(C)/2760/2019	BASANTI RABIDAS @ BASANTHI RABIDAS Versus THE UNION OF INDIA AND 8 ORS.	MRS. K DEVI	ASSTT.S.G.I.
<u>HEARING</u>				
35	WP(C)/6579/2016 WITH LCR, FIXED	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
36	WP(C)/1161/2017 WITH LCR, FIXED	MIYAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/7195/2017 WITH LCR, FIXED	MUSSTT. HAMIDA KHATUN Versus THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/1409/2018 WITH LCR, FIXED	MD SIBAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH SC. BTC
39	WP(C)/4763/2019 WITH LCR, FIXED	MANIKJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/3584/2021 WITH LCR, FIXED	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1234/2020 AT 2:00 P.M.	MOHAMED MUSTAFA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM MR. P N GOSWAMI, STATE COUNSEL
	WITH			
2	Review.Pet./134/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MD. KASAIM	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR
	WITH			
3	Review.Pet./135/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus M/S OASIS ENTERPRISES	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR
	WITH			
4	Review.Pet./136/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MOHAMMED MUSTAFA	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH R SARMAH MR H K NATH MR R SHARMA FOR CAVEATOR
	WITH			
5	Review.Pet./137/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SANJIV KR. ROY	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR
	WITH			
6	Review.Pet./138/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SRI RANJIT KAUSHIK	MR. D MOZUMDER MR. S BISWAS	MR. H NATH MR. P P DUTTA MR. A BORUA MR R SHARMA MR T GOGOI FOR CAVEATOR

7	WITH Review.Pet./139/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SRI KISHOR SINGH	MR. D MOZUMDER MR. S BISWAS	MR. H NATH MR R SHARMA FOR CAVEATOR
8	WITH Review.Pet./140/2019 CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MD. YASIN	MR. D MOZUMDER MR. S BISWAS MS P CHOUDHURY	MR. H NATH MR R SHARMA FOR CAVEATOR
9	WITH WP(C)/1235/2020	M/S. OASIS ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM
10	WITH WP(C)/1236/2020	MD. YASIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM
MOTION				
11	AB/2887/2023	MD FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
12	WP(C)/4571/2023 FIXED	JAGAT CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
13	WP(C)/4594/2023 FIXED	CHENIRAM ENGTI @ CHENI RAM ENGTI Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MS H.K.KASHYAP	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
14	WP(C)/4654/2023 FIXED	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, TREASURY
15	WP(C)/4762/2023 FIXED	HEMAI TIMUNG Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MR A B DUTTA MS H.K.KASHYAP	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
16	WP(C)/4842/2023 FIXED	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE
17	WP(C)/4921/2023	DEWBOR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
18	WP(C)/4932/2023	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
19	WP(C)/4938/2023	DR(MRS) TRIPTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, HIGHER EDU SC, AG
20	WP(C)/4947/2023	SMTI NIRADA CHETIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/4950/2023	SMTI IVARANI DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/4952/2023	SMTI DIBYA CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
23	WP(C)/4961/2023	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.

24	WP(C)/4967/2023	ACHATA NATH Versus THE STATE OF ASSAM 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, FINANCE SC, N C HILLS
25	WP(C)/4968/2023	MD. HOCHANE MUBARAK Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI	SC, ELEM. EDU SC, FINANCE
26	WP(C)/4969/2023	MANIKA SWARGIARY Versus THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	SC, HEALTH
27	WP(C)/4974/2023	RUPALI THAOSEN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
28	WP(C)/4979/2023	GOBINDA NARAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE
29	WP(C)/4983/2023	KABIRAM DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, IRRIGATION SC, FINANCE
30	WP(C)/4987/2023	SMTI. SHIRIYA KHATUN BIBI Versus THE STATE OF ASSAM AND 7 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	WP(C)/4988/2023	JUNMONI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	GA, ASSAM
32	WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/5004/2023	XXXXXX Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, ELEM. EDU SC, SSA SC, BTC
34	WP(C)/5005/2023	SAMIRAN PANCHANAN Versus THE STATE OF ASSAM AND 2 ORS <u>ADMISSION</u>	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
35	WP(C)/5467/2018 FIXED	BARNALI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MS. M KALITA	SC, SEC. EDU.
36	WP(C)/3250/2020 FIXED	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.
37	WP(C)/266/2021 FIXED	DHANESWAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	SC, AG (A AND E) SC, HANDLOOM AND TEXTILE
38	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
39	WP(C)/714/2022 B/O	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
40	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-3)

41	WP(C)/2420/2022 FIXED	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
42	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
43	WP(C)/6132/2022 FIXED	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
44	WP(C)/713/2023 B/O	RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
45	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
46	WP(C)/1517/2023 FIXED	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
47	WP(C)/3144/2023 B/O	JAHINDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, AG SC, FOREST SC, FINANCE
48	WP(C)/3320/2023 FIXED	HAFIZA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. I H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. T C CHUTIA (R-1 , R-2, R-4, R-5, R-6) SC, FINANCE
49	WP(C)/3424/2023 FIXED	MD NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR A R BHUYAN (R5) SC, N C T E MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) SC, SEC. EDU. SC, ASSAM UNIVERSITY
50	WP(C)/3877/2023 FIXED	MANOJ KUMAR CHATURVEDI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM
51	WP(C)/4012/2023 FIXED	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
52	WP(C)/4013/2023 FIXED	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
53	WP(C)/4252/2023 FIXED	DEBENDRA NATH DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
54	WP(C)/4328/2023 FIXED	DEBOPRIYO DUTTA AND ANR Versus THE BANK OF BARODA AND 3 ORS	MR D DEKA MR N J KUMAR	MR B P BORAH SC, BANK OF BARODA
55	WP(C)/4384/2023 FIXED	BINOD BHAGABATI Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
56	WITH WP(C)/3979/2023	DILIP KUMAR SARMAH Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM MR. H G HAZARIKA	SC, AEGCL

57	WITH WP(C)/4381/2023	PRADIP KUMAR BHUYAN Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
58	WP(C)/4695/2023 FIXED	BRAJENDRA NATH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, BTC
ORDERS				
59	I.A.(Civil)/1550/2023 FIXED in WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E SC, FINANCE DEPTT.
	WITH WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E SC, FINANCE DEPTT.
60	WP(C)/3304/2023 FIXED	MARJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR N AHMED MR R A AHMED Z ROHMAN	SC, ELEM. EDU GA, ASSAM
61	WP(C)/3967/2023 FIXED	MAJIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY
COURT NO: 5

[THIS BENCH WILL SIT AT 10:15 AM AND
RESPECTIVE SINGLE BENCHES OF THEIR
LORDSHIPS WILL SIT AFTER RISING OF
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5873/2006 FIXED, WITH PAPER BOOK OF AFFIDAVIT	REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	D K MISHRA(AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE)	GA, ASSAM MR. B D GOSWAMI MR. D MAZUMDAR MR A KALITA MS. M KECHII MR. H.K. DAS, SC, GHC REGISTRAR ADMN., GHC AG,AP AG, ASSAM AG, MIZORAM AG, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023

17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 30th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE
A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4438/2023	SAYED SAMSUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	GA, ASSAM
2	WP(C)/4916/2023	KHAIRUL ISLAM AND 324 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M A SHEIKH MR. M HOSSAIN MD. S Z B AKLAS MS F INTAZ	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FOREST
3	WP(C)/4933/2023	ABDUL JABBAR @ JABBAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
4	WP(C)/4934/2023	AJOB ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
5	WP(C)/4944/2023	CHANDRAJIT SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA	GA, ASSAM
6	WP(C)/4954/2023	SHIVAJI PD. JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
7	WP(C)/4956/2023	SABITRI BIN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS A	MR. R ISLAM MR G U AHMED S AKTAR	SC, P AND R.D.
8	WP(C)/4959/2023	ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, HOUSING AND URBAN AFFAIRS
9	WP(C)/4966/2023	RAMESH JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
10	WP(C)/4975/2023	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE

11	WP(C)/4978/2023	DIPAK SARMAH @ DEEPAK SARMA AND 11 Versus THE STATE OF ASSAM AND 7 ORS	MR S C DAS P BURAGOHAIN	GA, ASSAM SC, NHIDC SC, PWD
12	WP(C)/4984/2023	CHRISHTINA BECK Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, BTC SC, FINANCE
13	WP(C)/4997/2023	JITUMANI SARMA Versus THE STATE OF ASSAM AND 11 ORS	MR P DEKA MR. B BORAH	GA, ASSAM SC, GMC
14	WP(C)/4999/2023	MAINU GOHAIN MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MR M RAHMAN	SC, ASLSA GA, ASSAM SC, FINANCE
15	WP(C)/5007/2023	SHORBESH ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM
16	WP(C)/5009/2023	JAHANGIR ALI SHAIKH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
17	WP(C)/5013/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	GA, ASSAM
18	WP(C)/5014/2023	MOHAMMAD ROFIQUL ISLAM Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
<u>ADMISSION</u>				
19	WP(C)/4302/2023 FIXED	HIFZUR RAHMAN LASKAR AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. J GHOSH	GA, ASSAM SC. REVENUE SC, PWD
	WITH I.A.(Civil)/2387/2023 in WP(C)/4302/2023	HIFZUR RAHMAN LASKAR AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. H A TALUKDAR	GA, ASSAM SC, REVENUE SC, PWD
20	WP(C)/4303/2023 FIXED	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
	WITH I.A.(Civil)/2370/2023 in WP(C)/4303/2023	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. H A TALUKDAR	GA, ASSAM SC, PWD SC. REVENUE
21	WP(C)/4479/2023 FIXED	HARAN ALI MIAH Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM
22	WP(C)/4527/2023 FIXED, WITH OFFICE NOTE	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	DY.S.G.I.
<u>ORDERS</u>				
23	WP(C)/4037/2022	ASSAM MOJURI SHRAMIK UNION AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A R SIKDAR MR G KHANDELIA (r-6) MD A ALI MR. D DEKA MR. K DEKA (r-6) MR. S I TALUKDAR ASSTT.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4050/2023 B/O	SHAMINA YEASMIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4510/2023 FIXED	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH
3	WP(C)/4638/2023 B/O	DR. AZIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU
4	WP(C)/4834/2023 FIXED	DEWAN GROUP HIGH SCHOOL, DEWAN T.E. CACHAR Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, SEC. EDU. SC, SEBA
5	WP(C)/4917/2023	ABDUL MUKIT CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU
6	WP(C)/4918/2023	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.
7	WP(C)/4929/2023	SHAMEJ ALI AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, HEALTH
8	WP(C)/4931/2023	NUR @ NOOR ISLAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. K RAHMAN MR. N. ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4939/2023	MRS. AYSHA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, SEC. EDU.
10	WP(C)/4970/2023	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
11	WP(C)/4980/2023	NIYAJ UDDIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU

12	WP(C)/4986/2023 B/O	PUNAR CH BORO @ PURAN CH BORO Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4989/2023	MD. ZIAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, SEC. EDU.
14	WP(C)/4990/2023	DEBOBRATA NATH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU. SC, NCHAC SC, FINANCE
15	WP(C)/5002/2023	MD. ELIM KHAN Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4492/2015 FIXED	SHAHIBUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN	MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8
17	WITH WP(C)/666/2019 CAVT. NO. 0014/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
18	WP(C)/7178/2019 FIXED	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
19	WP(C)/2542/2020 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
20	WP(C)/2776/2020 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
21	WITH WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
22	WP(C)/2786/2021 FIXED	DR. SARANGADHAR BARAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
23	WP(C)/3867/2021 B/O	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
24	WP(C)/4689/2021 FIXED	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
25	WP(C)/5769/2021 FIXED	RASA NATH BASUMATARY @ RASH NATH BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR S H SIKDAR	SC, ELEM. EDU SC, SEC. EDU. SC, SEBA
26	WP(C)/7385/2021 FIXED	JULFIKAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU SC, G U

27	WP(C)/2782/2022 FIXED	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU
28	WP(C)/3225/2022 B/O	ATIKUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI H A AHMED DR. R HOQUE	SC, HIGHER EDU GA, ASSAM MD S HUSSAIN (r-5) MR M Z SHAH (r-5) MR. S M RAHMAN (r-5)
29	WP(C)/3437/2022 FIXED	PUSPA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/3678/2022 FIXED	FORHANA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
32	WP(C)/5376/2022 B/O	JAHIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, ELEM. EDU MR B GOGOI, SC, SCERT (R-4 & 5)
33	WP(C)/5733/2022 B/O	ANGURI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WP(C)/5862/2022 B/O	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	MR. M KHAN (r- 6) GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7) MR A K DAS (r- 6) MS J AKTAR (r- 6) SC, SEC. EDU.
WITH I.A.(Civil)/3031/2022 in WP(C)/5862/2022				
35	WP(C)/6030/2022 B/O	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS. ACHINTYA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD MR. M KHAN MR. J RAHMAN MR A K DAS	GA, ASSAM SC, SEC. EDU. SC, ELEM. EDU GA, ASSAM
36	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
37	WITH WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
38	WP(C)/2322/2023 B/O	NILOY DAS Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
39	WITH WP(C)/2288/2023	MD. ABDUL AHAD Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
40	WP(C)/2387/2023 B/O	SAYED JABEDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM MR R DHAR (r-6) MD. A MATLIB (R-5) SC, SEC. EDU.
41	WP(C)/3063/2023 B/O	JAHID ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
42	WP(C)/3884/2023 B/O	LAKHI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM

43	WP(C)/4125/2023 FIXED	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS ORDERS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
44	WP(C)/7800/2017 FIXED	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR P J DUTTA (r-5,6,7) SC, SECONDARY EDUCATION MR R S RONGHANG (r-5,6,7)
45	WITH WP(C)/3119/2016	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR.S B PRASAD(R-5) SC, SECONDARY EDUCATION MR.A K SHAH(R-5)
46	Cont.Cas(C)/385/2020 B/O	RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. B P SINHA	SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
47	WP(C)/4428/2021 FIXED	MANTU MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. M K CHOUDHURY (R-3,4,5) MR P BHARDWAJ (R-3,4,5) SC. EDU.
48	WITH WP(C)/2472/2022	MRS. RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
49	WP(C)/6576/2022 B/O	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
50	Cont.Cas(C)/169/2023	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
51	Cont.Cas(C)/515/2023	PRABIR KUMAR PAUL Versus GAYATRI NAIDING	MR. A K PURKAYASTHA MR. S SHARMA	
52	Cont.Cas(C)/516/2023	BISWAJIT CHAKRABORTY Versus NARAYAN KONWAR AND 2 ORS.	MR. A DEKA	
53	Cont.Cas(C)/518/2023	NABENDU BHATTACHARJEE Versus NARAYAN KONWAR AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI MR R.CHANDA	
54	I.A.(Civil)/1977/2023 FIXED, WITH WP(C)/974/2008(D/O) in WP(C)/5434/2017 WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
		MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
55	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
56	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU

57	WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
58	WP(C)/3645/2023 B/O	RAJESH KUMAR VERMA Versus THE UNION OF INDIA AND 4 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	DY.S.G.I. SC, NVS SC, KVS SC, CBSE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 30th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4941/2023	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	SC, BSNL
2	WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	SC, BSNL
ADMISSION				
3	Mat.App./44/2023	XXXXXXX Versus XXXXXXX	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM	
4	Crl.A./312/2023	MOMINUR SK @ ALI @ AMINUR ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	
	WITH I.A.(Crl.)/768/2023 in Crl.A./312/2023	MOMINUR SK @ ALI @ AMINUR ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
5	Crl.A./314/2023	BINANDA BHUMIZ @ PUTKU Versus THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM
6	Crl.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM
	WITH I.A.(Crl.)/782/2023 in Crl.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM

ORDERS

7	I.A.(Civil)/885/2017 in Mat.App./291004/2017	XXXXXXX Versus XXXXXXX	MR.K K BHUYAN MR.B DEKA MS.P SHANDILYA MR.B P CHANGMAI	
	WITH Mat.App./291004/2017 (Filing Number)	XXXXXXX Versus XXXXXXX	MR.K K BHUYAN MR.B DEKA	
8	I.A.(CrI.)/757/2022 WITH LCR 4 FILES, FIXED in CrI.A./319/2022	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./319/2022	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
9	I.A.(CrI.)/106/2023 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./46/2023	RAKESH ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
	WITH CrI.A./46/2023	RAKESH ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
10	CrI.A./149/2023 WITH OFFICE NOTE, LCR 5 FILES	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	MR. B HALDAR ((R-2) PP, ASSAM
	WITH I.A.(CrI.)/348/2023 in CrI.A./149/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
11	CrI.A./243/2023 WITH OFFICE NOTE, LCR 4 FILES	UDAY MECH Versus THE STATE OF ASSAM AND ANR.	MR. D CHOUDHURY MS B CHOUDHURY	PP, ASSAM
12	CrI.A./256/2023 <u>0 Y 2 M 20 D</u> :WITH OFFICE NOTE	SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/610/2023 in CrI.A./256/2023	SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM,	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
13	CrI.A./275/2023 WITH OFFICE NOTE	INDRA MOHAN BORA Versus NATIONAL INVESTIGATION AGENCY	MR Z KAMAR MR D NANDI MR. M KALITA	SC, NIA
14	I.A.(CrI.)/573/2023 WITH OFFICE NOTE, CLR 4 FILES in CrI.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM,	M PATHAK	PP, ASSAM
	WITH CrI.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM	M PATHAK MR. P K DAS S DAS	PP, ASSAM
15	I.A.(CrI.)/766/2023 in CRL.A(j)/8422/2022	KHAGEN SAIKIA Versus THE STATE OF ASSAM	MR. N M DUTTA	PP, ASSAM
	WITH CRL.A(j)/8422/2022 (Filing Number)	KHAGEN SAIKIA Versus THE STATE OF ASSAM B	MR. N M DUTTA	
16	I.A.(CrI.)/779/2023 in CRL.A(j)/8531/2023	JETHA MURMU Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
	WITH CRL.A(j)/8531/2023 (Filing Number)	JETHA MURMU Versus THE STATE OF ASSAM E	MRS DIPANJALI BORPUJARI	

HEARING

17	Crl.A./126/2016 8 Y 2 M 19 D :WITH LCR 8 FILES, P.B.-2, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGOHAIN MR.N J GOGOI MR.M BORGOHAIN	PP, ASSAM
18	Crl.A./1/2017 WITH LCR 5 FILES, P.B.-2., FIXED	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGOHAIN MR.G GORLOSA MR.M BORGOHAIN	PP, ASSAM
19	CRL.A(J)/12/2019 4 Y 11 M 4 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BIKRAM BANIA Versus THE STATE OF ASSAM	MR A TEWARI(amicus curiae) MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2888/2023	KADER ALI Versus THE STATE OF ASSAM AND ANR	MS M DAS MR. S MOLLAH	PP, ASSAM
2 Bail Appln./3022/2023	KANKAN BORO Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
3 Bail Appln./3023/2023	RAJIB ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
4 Bail Appln./3024/2023	RAJESH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
5 Bail Appln./3027/2023	MIJANUR ISLAM AND ANR Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
6 Bail Appln./3033/2023	TAPASH CHETRY @ TAPOSH CHETTRY AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7 Bail Appln./3034/2023	BABA HAZARIKA @ PRANAB BORAH @ BHAITI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MS. L ISLAM	PP, ASSAM
8 Bail Appln./3040/2023	NOOR HUSSAIN Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
9 Bail Appln./3042/2023	MD. ABDUL MALEK SARKAR Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
10 Bail Appln./3046/2023	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM

MOTION

11	AB/2981/2023	ABDUL ROSID Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
12	AB/2982/2023	SUBUR UDDIN Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	PP, ASSAM
13	AB/2985/2023	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Rev.P./484/2022 WITH LCR 2 FILES, B/O	ADITYA KUMAR GUPTA Versus SRIMATI SABITA GUPTA	MR S N KRISHNATRAYA MR R YASIN	MR. S ISLAM MR A HAWARI
15	Crl.Pet./1078/2022 WITH LCR 1 FILE , B/O	MAHENDRA NATH BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR P KOULI MR DEBA SARMAH MS N SHYAM MS N SHYAM	MR A N SARMAH (r-4) PP, ASSAM
16	Crl.Pet./383/2023 B/O	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (r-2 to 7) MR. A AHMED (r-2 to 7) MR. I U CHOWDHURY (r-2 to 7) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1664/2023 WITH LCR	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS. A MESEN MS S BEGUM	SC, NCB
18	Bail Appln./1828/2023 WITH OFFICE NOTE, LCR FILE	NIRUMAI DEORI Versus THE STATE OF ASSAM	MS B GOGOI MR R R BARUAH	PP, ASSAM
19	Bail Appln./1851/2023 WITH CASE RECORD	MD ABDUL MANNAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
20	Bail Appln./2067/2023 WITH LCR, OFFICE NOTE	AKASH ACHARYA Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
21	Bail Appln./2125/2023	SIVA NATH AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
22	Bail Appln./2153/2023 FIXED	BIRUT PEGU AND ANR. Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
23	Bail Appln./2243/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJAB ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	Bail Appln./2508/2023 FIXED	DILBAR ALI @ DILBAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	MR M HOQUE (R-2) PP, ASSAM
25	Bail Appln./2532/2023 FIXED	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
26	Bail Appln./2574/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. MOFAJJAL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
27	Bail Appln./2585/2023 FIXED	GOPAL BAHADUR MAGAR AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS P PHUKAN MS. M DAIMARY	SC, WILD LIFE PROTECTION (R-2) PP, ASSAM

28	Bail Appln./2601/2023 WITH OFFICE NOTE, FIXED	NISHA KUMARI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
29	Bail Appln./2620/2023 FIXED	SAKIL ISLAM BARBHUYIA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
30	Bail Appln./2625/2023 WITH OFFICE NOTE, FIXED	ABDUL MOTALEB MIAH @ ABU TALEB MIAH Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN SK ABDULLAH MR. N UDDIN	PP, ASSAM
31	Bail Appln./2630/2023 FIXED	MD. AIYAZ ANSARI @ MD. AIYAJ Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
32	Bail Appln./2660/2023 WITH OFFICE NOTE	FAIJUR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
33	Bail Appln./2744/2023	PRASANJIT GIRI Versus UNION OF INDIA	MR. D BHATTACHARJEE	MR. S C KEYAL SC, NCB
34	Bail Appln./2802/2023 WITH OFFICE NOTE, FIXED	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR A RAHMAN	PP, ASSAM
35	Bail Appln./2874/2023	MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
36	Bail Appln./2925/2023 WITH OFFICE NOTE, FIXED	MOHBUBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
38	AB/1947/2023	ABDUL MAJID SK AND 2 ORS Versus THE STATE OF ASSAM	MR. N HOSSAIN MR. M MONDAL	PP, ASSAM
39	AB/2126/2023	ASHIDUL FAKIR @ RAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
40	AB/2581/2023 FIXED	TEKLO GOYARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
41	AB/2656/2023 B/O	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
42	AB/2777/2023 FIXED	RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
43	W.P.(CrI.)/30/2021	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
44	I.A.(CrI.)/578/2022 in CrI.Rev.P./7765/2022	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MS R R MUZIB MS T GHOSH	MR. A CHOUDHURY (R2) MR. S ISLAM (R2) MS. A KAUSHAR (R2) PP, ASSAM

	WITH Crl.Rev.P./7765/2022 (Filing Number)	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR (B)	MS R R MUZIB	
45	CRL.A(J)/30/2023 <u>0 Y 8 M 8 D</u> :WITH OFFICE NOTE, LCR 10 FILES, B/O	RENGTA HEMBRAM @ RENTA HEMBRAM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	WITH I.A.(Crl.)/161/2023 in CRL.A(J)/30/2023	RENGTA HEMBRAM @ RENTA HEMBRAM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
46	Crl.A./230/2023 <u>2 Y 2 M 2 D</u> :WITH OFFICE NOTE, LCR 5 FILES, B/O	KALAM ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
47	I.A.(Crl.)/774/2023 in Bail Appln./2864/2023	ASROF ALI, Versus THE STATE OF ASSAM,	MR M AHMED A. K. KANU	PP, ASSAM
	WITH Bail Appln./2864/2023	ASROF ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/730/2023 FIXED	JACHIMUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, SEC. EDU.
MOTION				
2	WP(C)/4573/2023 B/O	BISHAL CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR. B K SARMA MRS. T BARMAN	GA, ASSAM
3	WP(C)/4801/2023	NATHU RAM Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR	MRS. R DEVI DY.S.G.I.
4	WP(C)/4811/2023	EX NO. G/5015644 RFN/GD MUANTHANGA Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
5	WP(C)/4812/2023	EX NO. G/5021974WRFN/GD BUDHA DEV ROY Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
6	WP(C)/4815/2023	EX NO. G/5010978 RFN/GD ROLUAHPUIA Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
7	WP(C)/4923/2023	GAUTAM BEZBARUAH Versus THE STATE OF ASSAM 3 ORS	MS P DASGUPTA MR S PAUL	SC, PWD ROAD GA, ASSAM
8	WP(C)/4925/2023	RAJDEEP GHOSH Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	DY.S.G.I.
9	WP(C)/4926/2023	KAMALESWAR RAJBONSHI Versus THE STATE OF ASSAM AND 10 ORS	MS B RAJBONGSHI MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
10	WP(C)/4928/2023	LIYAKAT ALI BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	DY.S.G.I.

11	WP(C)/4935/2023	JAGAT JYOTI DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB	GA, ASSAM
12	WP(C)/4936/2023	BEDANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI MR SAURADEEP DEY	SC, TRANSPORT
13	WP(C)/4955/2023	MADHUMITA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
14	WP(C)/4962/2023	JAGADISH CHANDRA MEDHI Versus THE UNION OF INDIA AND 5 ORS	MR R S CHAUHAN	DY.S.G.I.
15	WP(C)/4963/2023	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
16	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
17	WP(C)/4971/2023	AMARENDRA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM SC, FINANCE SC, K A A C
18	WP(C)/4972/2023	RAJU THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR MR H AGARWAL	GA, ASSAM
19	WP(C)/4973/2023	GAJEN MOCHAHARY AND 17 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM SC, BTC SC, REVENUE
20	WP(C)/4991/2023	SASWATI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
21	WP(C)/4992/2023	MAINUL HAQUE AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, APSC SC, FINANCE
22	WP(C)/4993/2023	RAKHEJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM
23	WP(C)/5003/2023	NAYAN JYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR N BARUAH SIRAJ CHOUDHURY	GA, ASSAM SC, P H E
24	WP(C)/5010/2023	SHRI. DULESH NATH Versus THE STATE OF ASSAM AND 2 ORS	MD. A SAHAD MR. M H ALI MR. H K NATH	GA, ASSAM
25	WP(C)/5011/2023	KRISHNA PRASAD LASKAR AND 41 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G SARMA MR S DEKA	SC, CO OP GA, ASSAM SC, FINANCE
ADMISSION				
26	WP(C)/3411/2022 WP(C) 2837/2018(D/O), FIXED	PRAKASH JYOTI BORAH AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM M KATAKY
27	WP(C)/3496/2022 FIXED	ASHOK KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR. R DHAR SWATI. B. BARUAH (TG) MR I AHMED	MR. B CHAKRAVARTY ASSTT.S.G.I.
28	WP(C)/5929/2022 FIXED	KAKUMONI BARMAN Versus PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
29	WP(C)/73/2023 B/O	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE

30	WP(C)/246/2023 FIXED	BHASKAR OJAH Versus THE STAE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. H G HAZARIKA	GA, ASSAM
31	WP(C)/1074/2023 B/O, WITH CAVT. NO. 1359/2022	GO-2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	DY.S.G.I. SC, NHIDC
32	WP(C)/1942/2023 B/O	RIMA KALITA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
33	WP(C)/2129/2023 B/O	PANKAJ DIXIT Versus THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.
34	WP(C)/3433/2023 B/O	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
35	WP(C)/4156/2023 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA DY.S.G.I.
36	WP(C)/4499/2023 FIXED	NO. JC-65919 NB/SUB PRAMODE SARKAR Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
37	WP(C)/4603/2023 FIXED	NIDARSHANA NEELAM Versus STATE OF ASSAM AND 4 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
38	WITH WP(C)/4342/2023	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
ORDERS				
39	Cont.Cas(C)/251/2022 B/O	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
40	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)
41	Cont.Cas(C)/439/2022 FIXED, PERSONAL APPEARANCE	BIMAL CHETRI Versus BISWAJIT GOSWAMI, ACS	MR. B CHAKRABORTY MR K KASHYAB	
42	WP(C)/8163/2022 B/O	PRADIP TAMULI AND 9 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. R BORUAH	MRS S BARUAH (R-1) DY.S.G.I.
43	Review.Pet./103/2023 FIXED, WITH WP(C)/260/2015(D/O), WP(C)/746/2015(D/O)	PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI MR. D J BARMAN	SC, SEC. EDU. SC, FINANCE MR. N N UPADHAYA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL

44	Cont.Cas(C)/498/2023	PRANJAL SAIKIA Versus PABAN KUMAR BORTHAKUR	MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	
45	Cont.Cas(C)/500/2023	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	
46	Cont.Cas(C)/502/2023	SOURAV ATUL SAIKIA Versus ROHAN KUMAR JHA, IAS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
47	Cont.Cas(C)/519/2023	NIVA BAISHYA Versus KASTURI BHARALI	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	
48	Cont.Cas(C)/520/2023	SUSHILA DEKA Versus JAY SHIVANI AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	
49	Cont.Cas(C)/521/2023	RAJAT SUBHRA BHATTACHARJEE Versus SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	
50	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
51	WP(C)/4272/2023 FIXED	RUPJYOTI SAIKIA CHANGMAI AND 8 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. L GOGOI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
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12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2974/2023 WITH OFFICE NOTE, FIXED	ARJUN SHARMA Versus THE UNION OF INDIA	MR. B BHAGAWATI MR V JAMMAR MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, NCB
<u>MOTION</u>			
2 WP(C)/4675/2023	SACHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. C SHARMA D JAIN	SC, WATER RESOURCE
3 WP(C)/4920/2023	KARNATAKA AGRO CHEMICALS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	GA, ASSAM SC, AGRI. DEPARTMENT
4 WP(C)/4922/2023	GREEN PLANET BIO PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	SC, AGRI. DEPARTMENT
5 WP(C)/4930/2023	ABHI DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AFDC
6 WP(C)/4940/2023	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
7 WP(C)/4948/2023	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
8 WP(C)/4957/2023	HARENDRA BASUMATARY Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
9 WP(C)/4958/2023	ABDUL BAREK Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM

10	WP(C)/4960/2023	KHANDOKAR GOLAM MOSTAFA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM SC, IWT
11	WP(C)/4965/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM SC, REVENUE
12	WP(C)/4976/2023	MEGHNAD CHAKRABORTY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MR S BORA MR. H R DAS	SC, HEALTH
13	WP(C)/4977/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD
14	WP(C)/4981/2023	ATUL DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM SC, AFDC
15	WP(C)/4982/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS		DY.S.G.I. SC, PWD
16	WP(C)/5000/2023	KESHAB KHAREL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. M K HUSSAIN MR K U AHMED MR. M ALOM	SC, P AND R.D.
17	WP(C)/5001/2023	CHIRANJAN ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
18	WP(C)/5006/2023	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, TRANSPORT
19	WP(C)/5008/2023	SIDDHARTHA KARMAKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, FOREST
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/2466/2023 in WP(C)/3587/2023 WITH WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS. RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. K K DEY MR V K BAROOAH MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. L N DIHINGIA SC, AIDC GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
<u>ADMISSION</u>				
21	WP(C)/7303/2018 FIXED	RANGAJAN TEA ESTATE AND ANR. Versus THE COMMISSIONER (COMMISSIONER FOR EMPLOYEES COMPENSATION) AND ANR.	MR. S BORTHAKUR MS. S KHANIKAR MS. P BARUAH MS. A RANA	MR. M DUTTA (R1) MR. A BHATTACHARYYA (R1)
22	WP(C)/4265/2019	MAIDAN ALI SK. Versus THE UNION OF INDIA AND 6 ORS	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR A KALITA (SC, F.T) MR. U K NAIR (SC, F.T) ASSTT.S.G.I. SC, ELECTION COMMISSION.
23	WP(C)/2063/2022	CHIRANJIV AGARWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BHARALI MR. M DAS MR A RAHMAN MR C KALITA	GA, ASSAM SC, WPT AND BC
24	WP(C)/6187/2022 FIXED	BHABESH CH. DAS AND 2 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I. SC, G M D A

25	WP(C)/8190/2022 FIXED	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
26	Arb.P./10/2023	S M CORPORATION LIMITED Versus CHIEF ENGINEER, AIR FORCE, MILITARY ENGINEERING SERIVCES	MR B BORA MR. A BORUA MR P S RAJA	MR. R K D CHOUDHURY
27	WP(C)/358/2023 FIXED	PREMIER CRYOGENICS LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR. K P PATHAK Mr Arindam Baruah	MR S DUTTA (r-6) MR D KALITA (R-2,3) GA, ASSAM MR. D NATH (R-2,3) MS. M DEVI (R-2,3) MS S MOCHAHARI (r-6) MR S DUTTA (r-6) MS. M M KOTOKY, SC, AH AND VET. DEPTT.
28	WP(C)/401/2023 FIXED	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
29	WP(C)/913/2023 FIXED	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
30	WP(C)/1090/2023 FIXED	RADHA MADHAB SELF HELP GROUP AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR SIRAJ CHOUDHURY (R-3,4)	SC, ELEM. EDU MR. K GOGOI DY.S.G.I. SC, SSA
31	WP(C)/1745/2023 FIXED	DIPAK BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
32	WP(C)/2160/2023 FIXED	AJOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	MR. K N CHOUDHURY (R-5) MR. N C DAS (R-5) MS. M DEVI(R-5) MR. M DAS(R-5) MR. A DAS(R-5) MR. A DAS(R-5) MS M BORAH(R-5) SC, BTC
WITH				
	I.A.(Civil)/2060/2023 in WP(C)/2160/2023	NASI RAM DAIMARI, Versus AJOY KUMAR BASUMATARY AND 4 ORS	MR. K N CHOUDHURY MS. M DEVI MR. A DAS	MR. A DHAR SC, BTC
WITH				
	I.A.(Civil)/2524/2023 in WP(C)/2160/2023	AJOY KUMAR BASUMATARY, Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR	MR. A DAS(R-5) SC, BTC
33	WP(C)/3291/2023 B/O	SUBIR CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR S NANDI MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/3472/2023 B/O	JAGAT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
35	WP(C)/4122/2023 FIXED	MASUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, TRANSPORT
36	WP(C)/4297/2023 FIXED	SUBHASHIS CHAKRABARTY Versus THE UNION OF INDIA AND 3 ORS	MR. N N B CHOUDHURY MR. M DEWAN	MR. K GOGOI DY.S.G.I.
<u>ORDERS</u>				
37	Cont.Cas(C)/549/2016	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	

38	Cont.Cas(C)/206/2017	KRISHNA MOHAN SARKAR and ANR. Versus AJIT KAKATI and 3 ORS.	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.T C CHUTIA(R- 1&2) MR.D K ROYR- 1and2
39	CRP/68/2020 MAC.APP. 195/2015(D/O), FIXED	NEW INDIA ASSURANCE CO LTD Versus MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-2) MS. P BHATTACHARYA (R-2) MR. A BORUA (R-2)
	WITH I.A.(Civil)/1558/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/1560/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/1561/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/2023/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2024/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2025/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
40	Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		
	WITH I.A.(Civil)/2070/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
41	Cont.Cas(C)/255/2022 FIXED	DR. PRASENJIT KAKATI AND ANR. Versus JISHNU BARUA, IAS AND 5 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. P N GOSWAMI (r-1 TO 4) MR. D M NATH MR B CHOUDHURY (r-1 TO 4) MR. K P PATHAK (r-1 TO 4)
42	Cont.Cas(C)/708/2022 FIXED	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
43	Cont.Cas(C)/263/2023 FIXED	ANURUMA DAS Versus RAKESH KUMAR, I.A.S. AND 3 ORS.	MR. I C DEKA MR. D J SAIKIA	
44	Cont.Cas(C)/417/2023	NABIN GUPTA Versus S ABBASI, IAS AND 3 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	
45	Cont.Cas(C)/421/2023	PRANJAL GAUTAM PAUL Versus S ABBASI, IAS AND 3 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	
46	Cont.Cas(C)/492/2023	SUNIL KR. BRAHMA Versus AKASH DEEP AND 2 ORS.	MR R DHAR MR B C MUCHAHARY MS TINLUNG	

47	I.A.(Civil)/2362/2023 in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP Versus NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM
	WITH WP(C)/4064/2023 CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR D BARUAH FOR CAVEATOR
48	I.A.(Civil)/2453/2023 WP(C)/2039/2021(D/O), FIXED in WP(C)/2039/2021	JALAL UDDIN BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE SC, PGCI LTD.
49	WP(C)/4624/2023 FIXED	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR G ALAM MR S R A NASER MR. M R SODIAL MR S AHMED	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2943/2021	SEWAK KRISHNA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	GA, ASSAM MR. P KATAKI (SC, WATER RESOURCES)
ORDER (IMPLEADMENT OF PARTY)			
2 I.A.(Civil)/2507/2023 B/O in WP(C)/4335/2020 WITH WP(C)/4335/2020	PRITAM RABI DAS Versus THE STATE OF ASSAM AND 5 ORS PRITAM RABI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MR A CHALIHA SC, PWD GA, ASSAM SC, PWD
ADMISSION			
3 WP(C)/2906/2018	JAYANTA TAMULI Versus THE GUWAHATI HIGH COURT AND 3 ORS.	MR. A CHAMUAH MR B KAUSHIK MS. A KAPINJAL	MR S S DEY MR H K DAS SC, GHC
4 WP(C)/3078/2018	BIRINCHI KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M DEKA MR. B K DAS MR D SAIKIA	SC, HEALTH, MR. D NATH, MR. D UPAMANYA (R- 2 & 3) MR. B GOGOI
5 WP(C)/3181/2018	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
6 WP(C)/3287/2018	BHASKAR JYOTI RAJKHUWA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MS. M DEKA MS. I BHATTACHARYA	GA, ASSAM SC, REVENUE
7 WP(C)/8512/2018	SMT. SHAMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	B GOGOI, SC. HEALTH
8 I.A.(Civil)/3146/2019 FIXED in WP(C)/7696/2018 WITH WP(C)/7696/2018	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS. SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE MR. S S ROY (GA, ASSAM, R-1,6 & 7) MR P NAYAK (SC, FINANCE, R-2,3,4,5,8,9)

9	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	GA, ASSAM
10	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
11	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
12	WP(C)/197/2020	HITESWAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE SC, HEALTH
13	WP(C)/1504/2020	KUMAR NARZARY Versus THE STATE OF ASSAM AND 8 ORS.	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB	GA, ASSAM SC, P W D SC, BTADC
14	WP(C)/2508/2020	RAM KRISHNA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR D N BHATTACHARYYA MD S HOQUE MR. M DEKA MS M DAS MS A BORAH MS. J GHOSH MS P DAS MR. F A FAROOQUE MS N.KAZI	GA, ASSAM MR D NATH SC, PWD
15	WP(C)/2549/2020	MUKUT BANIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MR. B PHUKAN (R4) MR. B GOGOI (r-5) MR B KHAKHLARY (R4) MR P NAYAK (r-5) MR M BHUYAN (r-5)
16	WP(C)/2589/2020	DHRUBAJIT BARMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. H A AHMED R ALI	GA, ASSAM MR B GOGOI, SC, AGRI. DEPTT. (R-1 & 3)
17	WP(C)/2877/2020	MOKIM KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, FOREST
18	WP(C)/2996/2020 FIXED	RANJAN KR. ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
19	WP(C)/3036/2020	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K D SARMA MS. M DUTTA MR S B SINHA	SC, PNRD GA, ASSAM
20	WP(C)/3278/2020	ZENITH SARFORAZ Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
21	WP(C)/3671/2020	MRIDUL HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	GA, ASSAM
22	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
23	WP(C)/5036/2020	KAMAL BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM

24	WP(C)/5069/2020	ACHYUT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM
25	WP(C)/5263/2020	ASHOK DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
26	WP(C)/5327/2020	JINTUMONI NATH Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
27	WP(C)/5362/2020 B/O	SUSMITA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
28	WP(C)/5457/2020	AKASH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR K K GOSWAMI	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD
29	WP(C)/5805/2020	CONST 391 CHITRARANJAN BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MR. P N SHARMA MS. J BAISHYA	GA, ASSAM
30	WP(C)/314/2021 FIXED	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
31	WP(C)/2797/2021 FIXED	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR. B DEKA (C.G.C., R1- R6) ASSTT.S.G.I.
32	WP(C)/3669/2021 FIXED	MOMI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
33	WP(C)/5016/2021	SABITA ROY SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
34	WP(C)/5095/2021	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST
35	WP(C)/5125/2021	GANESH KAMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAIKIA	GA, ASSAM SC, REVENUE
36	WP(C)/5192/2021	MD. SHAFIQU L ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. G S ROY (GA, ASSAM) SC, FOREST
37	WP(C)/6303/2021	MRINAL KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, HEALTH
38	WP(C)/7246/2021 B/O	RANJANA SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. M K SARMA MS. S S SAIKIA	MR. S K MEDHI ASSTT.S.G.I.
<u>ORDERS</u>				
39	Cont.Cas(C)/351/2018	RAJ SEKHAR DAS AND 7 ORS. Versus RAJENDRA PRASAD DAS AND 3 ORS.	MR. A NATH MR. A R TAHBILDAR	MR. D SAIKIA MR. B GOSWAMI (R1) MR. B GOGOI MR P NAYAK MR. A PHUKAN MR. P KAKATI (R2, R3) MR. P KAKATI (R2, R3)

40	Cont.Cas(C)/375/2018	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
41	Cont.Cas(C)/229/2019	HARIBUSHAN DAS Versus R.L. BHUIYAN AND ANR.	MR. S DAS	
42	Cont.Cas(C)/288/2019	PRADIP KUMAR DAS Versus JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
43	Cont.Cas(C)/92/2020 FIXED	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. S R BORUAH (r-6)
44	Cont.Cas(C)/178/2021	JAGANNATH BAYAN Versus MANOJ KUMAR, IAS AND ANR.	MR. M AHMED MD I H LASKAR	
45	Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
46	WITH Cont.Cas(C)/438/2021	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
47	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
HEARING				
48	WP(C)/3368/2014 B/O	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.U K NAIR MR.A CHETRY MR.G R DEV MR. B SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
49	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	FAO/23/2003 (HEARING), WITH LCR WITH MC/146/2003 in FAO/23/2003	BADAL BHATTACHARJEE and ORS Versus MANMATH KUMAR ROY N.I. CO. LTD. Versus MS. R. BEGUM AND OPRS	MR.B K SEN MRH P R CHOUDHURY MR.A K BHATTACHARJEE MR.S SAIKIA MISS.M GOGOI MR. D MAZUMDAR	MR.G SOREN MS.M DEKA
2	CRP/121/2006 (HEARING), WITH LCR, FIXED	ON THE DEATH OF SMTI CHARU BALA SARKER Versus ON THE DEATH OF SHRI HARI SAHA HIS LEGAL HEIRS	M H AHMED I HUSSAIN R ALI D C NATH A MALEQUE	B R DEY D CHOUDHURY B SARKAR H DAS A DAS

MOTION

3	Tr.P.(Crl.)/16/2023 PART-HEARD, FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. I DAS R BARMAN	PP, ASSAM
4	CRP/128/2023	M/S MAYFAIR DEVELOPERS AND BUILDER AND ANR. Versus UDDHAB DAS	MR. O P BHATI MR. P SARMA S. K. GUPTA	
5	CRP/129/2023	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	
6	CRP/130/2023	MRIDUL MAZUMDAR Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA	
7	CRP(IO)/208/2023	PHANINDRA MOHAN DAS Versus PRADIP CHANDRA DAS	MR. N DHAR MD. B HUSSAIN MR A H TOUFIQ	
8	CRP(IO)/225/2023	TILUTTOMA BARUAH Versus SAHINUL ISLAM	MR. N DHAR MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	
9	CRP(IO)/269/2023	MUNMUN SAIKIA Versus STATE BANK OF INDIA	MR B P BORAH MR P J DUTTA MR H MAZUMDER	

10	CRP(IO)/270/2023 CAVT. NO.07362/023,	M/S D.S. REALTORS AND 2 ORS Versus ANITA DEY	MR. H SARMAH MR G RAHUL MR. D M NATH MR S DUTTA MR U.SARMAH	MR. S P ROY JYOTISH DAS FOR CAVEATOR
11	CRP(IO)/271/2023	BASANT JAIN Versus RIA JALAN	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	
12	CRP(IO)/274/2023	MD. SUJAUL KARIM MONDAL Versus MD. RAFIQUUL ISLAM AND 10 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	
ADMISSION				
13	CRP/61/2019 WITH LCR	M/S. KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS. Versus NORTH EAST STATE TRADING PVT. LTD.	MR G JALAN	
WITH				
14	CRP/17/2021	M/S. NORTH EAST STATE TRADING PVT. LTD. Versus M/S. KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA MR B S DEKA	MR. S K SANGANERIA (R- 1,2,3)
15	CRP(IO)/73/2023	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MS F AHMED MR. T ISLAM MS K DAS	
16	MACApp./234/2023	MIHINUR KHATUN AND 3 ORS Versus NAREN CHANDRA MALAKAR AND 2 ORS	MR. A R AGARWALA	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (r-3) MR. S D ROY (R-1,2) MS K DEKA (R-1,2) MR. S P SHARMA (r-3) MR. C DAS (R-1,2)
17	MACApp./340/2023	THE ORIENTAL INSURANCE CO. LTD. Versus SABITA DEBNATH @ DEB AND 4 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
WITH				
I.A.(Civil)/2503/2023 in MACApp./340/2023				
18	MACApp./341/2023	THE ORIENTAL INSURANCE CO. LTD. Versus SABITA DEBNATH @ DEB AND 4 ORS. DIPA HAZARIKA Versus NIRAJ PRATIM BORAH AND 4 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
19	MACApp./342/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MINATI GOWALA AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
WITH				
I.A.(Civil)/2520/2023 in MACApp./342/2023				
FOR HEARING U/O XLI RULE II C.P.C.				
20	RSA/144/2023	RAMESH MOHAN DAS Versus MANTU KALITA AND 3 ORS.	MR. N SHARMA B K SINGHA	
21	RSA/145/2023	MD. ABDUL REJAK AND 22 ORS. Versus RATAN DAS AND 54 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI	
ORDERS				
22	RSA/50/2009 WITH LCR	PRAKASH KR. BOROOAH Versus DR. NARESWAR DUTTA	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B CHAKRABORTY

23	RSA/261/2010 CAVT. NO. 1357/2009	ZINKATA CHARIALI SHIVA MANDIR COMMITTEE Versus SMTI ALOKA BALA RAY and 7 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR
	WITH MC/2308/2011 in RSA/261/2010	SHANKARI SANSKRITI VIKASH KENDRA Versus ZINKATA CHARIALI SHIVA MANDIR COMMITTEE	MR.M HAQUE MR.D K SARMAH MR.Z HUSSAIN MR.P S LAHKAR MR.N PATHAK MRSN BEGUM FOR CAVEATOR	MRG P BHOWMIK MR.R HAZARIKA
24	MACApp./173/2011	HIREN CH. RAVA Versus THE MEMBER, M.A.C.T. and ANR	MR.S DAS	
25	I.A.(Civil)/2825/2018 in RSA/220/2018	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS Versus SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	
	WITH RSA/220/2018	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS Versus SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	
26	CO/7/2019 WITH LCR in MACApp./31/2019	SRI BAKUL CHETIA Versus NATIONAL INSURANCE CO. LTD AND 4 ORS	MR. B BARUAH MR. P GOGOI	MR. A J SAIKIA
	WITH MACApp./31/2019 CAVT. NO. 1352/2018	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
27	RSA/26/2019	SRI SUBRATA ROY @ KHUKON ROY AND ANR Versus STATE OF ASSAM AND 24 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S ROY [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R- 14-16] MR. M H LASKAR [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16] MR M HOSSAIN [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16]
28	RSA/96/2019	SRI LUKU GOGOI Versus ON THE DEATH OF BIPIN CHANDRA PHUKAN HIS LEGAL HEIRS AND REPRESENTATIVES SRI AJIT PHUKAN AND 31 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI	MR Z MUKIT
29	CRP(IO)/311/2019 B/O	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
30	MACApp./670/2019 WITH LCR	MD. JARIP ALI @ JARIP ALI AHMED @ZASIB ALI Versus MD. AJIMUDDIN AND 2 ORS	MR. R Deka MS. R KHATUN MS D N RABHA	MR. A J SAIKIA (R-3) MR G S BORO (R-3)
31	MACApp./168/2020 WITH LCR, B/O	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)

	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
32	I.A.(Civil)/1733/2020 WITH LCR in RSA/72/2012 WITH RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MR. M K SAH	DR. B AHMED
		AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR. M K SAH MR.S K DEORI MR.A RAHMAN
33	RSA/20/2022	SRI RAJABABU SINHA Versus THE SECRETARY -CUM- COMMISSIONER DEPART OF EDUCATION AND 18 ORS	MR. R J BORDOLOI MR. S K SINHA MR. R ALI	
34	FAO/13/2023	ASHOKANANDA DAS Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR G BHARADWAJ MR B DEORI	MR B KAUSHIK (r-2) MR. A KHOUND (r-2) MR. S HAZARIKA (r-2) MS A M DCOSTA (r-2)
35	Mat.App./15/2023 WITH LCR	XXXX XXXX Versus XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
36	RFA/19/2023 WITH LCR	PIYALI DOSS Versus MANIK CHANDRA DUTTA	MR. B K BHATTACHARJEE MS. P SAHA	MR. T BORKOTOKY MS D BORUAH
	WITH I.A.(Civil)/1081/2023 in RFA/19/2023	PIYALI DOSS Versus MANIK CHANDRA DUTTA	MR. B K BHATTACHARJEE MS. P SAHA	MR. T BORKOTOKY MS D BORUAH
37	Review.Pet./85/2023 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SONALI SAIKIA AND 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MS.P BORTHAKUR(R-1)
38	WITH MACApp./471/2018	UNITED INDIA INSURANCE CO LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MR. H J TAMULI R- 1 MS.P BORTHAKUR(R-1)
	WITH I.A.(Civil)/1485/2022 in MACApp./471/2018	SMTI SONALI SAIKIA Versus UNITED INDIA ASSURANCE CO LTD.	MR. R BARUAH	
39	WITH MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
	WITH I.A.(Civil)/1893/2018 in MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
40	CRP/111/2023 FIXED	M/S OIL INDIA LIMITED Versus M/S. APLUS PROJECTS AND TECHNOLOGY PRIVATE LIMITED	MR. A SARMA MR. K KALITA MR. LENTSO	

41	CRP(IO)/153/2023	SHAHAR ALI Versus ON THE DEATH OF KUJRAT ALI HIS LEGAL HEIR HASINA KHATUN AND 3 ORS	MR. B HALDAR MR B DEORI MR B KARDONG	MR. B J MUKHERJEE MS R SAHA
42	I.A.(Civil)/1319/2023 WITH LCR in MFA/28/2023 WITH MFA/28/2023	M/S TRISHNA DHABA, Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. I RASUL	MR. M SMITH
		M/S TRISHNA DHABA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR N N UPADHYAYA MR. S SHARMA MR. I RASUL	MR. M SMITH
43	I.A.(Civil)/1638/2023 WITH LCR in RFA/10/2021 WITH RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY	MR G N SAHEWALLA MR M SAHEWALLA	
		PANNA LAL ROY Versus M/S JATINGA TEA LTD.	MR. S D PURKAYASTHA MS S.S.BORA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA
	WITH I.A.(Civil)/2446/2023 in RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA	MR. S D PURKAYASTHA MS S.S.BORA
	WITH I.A.(Civil)/2447/2023 in RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA	MR. S D PURKAYASTHA MS S.S.BORA
44	I.A.(Civil)/1853/2023 WITH LCR, FIXED in RSA/79/2021 WITH RSA/79/2021	MD. NURUL AMIN Versus ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS GULENA BEGUM AND 5 ORS.	MR. M DUTTA	MR. M U MAHMUD
		ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS Versus MD. NURUL AMIN	MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD MS M CHOUDHURY	MR. M DUTTA MS S DEV MR J MAHANTA
45	I.A.(Civil)/1885/2023 WITH LCR, FIXED in MACApp./986/2018 WITH MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS M CHOUDHURY	
		ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGOHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
46	I.A.(Civil)/2072/2023 WITH LCR in MACApp./35/2023	PH. SARAT SINGH Versus M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS.	MR. K K DUTTA	

	WITH MACApp./35/2023	ORIENTAL INSURANCE COMPANY LTD Versus PH SARAT SINGH and 6 ORS	MR. S DUTTA MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA(R-1)
	WITH CO/3540/2023 (Filing Number) in MACApp./35/2023	PH. SARAT SINGH Versus M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS. B	MR. K K DUTTA	
47	WITH MACApp./464/2022	ORIENTAL INSURANCE CO. LTD., Versus K. BIMALA DEVI and 7 ORS	MR S DUTTA MS.N MODI MR.N KALITA MR.C SHARMA MR.SIDHANT DUTTA	MS. R D MOZUMDAR (R-2) MR. K K DUTTA MS. C MOZUMDAR (R-2) MS. M SAIKIA MR. S P SHARMA (R-2)
	WITH I.A.(Civil)/1837/2023 in MACApp./464/2022	K. BIMALA DEVI Versus M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS.	MR. K K DUTTA	
48	I.A.(Civil)/2176/2023 in MACApp./579/2017(D/O) in MACApp./579/2017	TAHIRON BEWA, Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR F Z MAZUMDER	
49	I.A.(Civil)/2306/2023 WITH LCR in RSA/5/2018	NIJAMUDDIN AHMED AND ANR Versus HAMIDA BEGUM AND 4 ORS	MR. R SARMA	MS. B SARMA MS. R JAIN MD. ASLAM
	WITH RSA/5/2018	NIJAMUDDIN AHMED Versus HAMIDA BEGUM	MS. I DEKA MR. R SARMA	MD ASLAM MS. B SARMA MS. R JAIN
50	I.A.(Civil)/2427/2023 in RSA/309/2018	SRI URDHAB DUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	WITH RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5- R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5- R9, R11)
	WITH I.A.(Civil)/4028/2018 in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	
	WITH I.A.(Civil)/2439/2023 in RSA/309/2018	SRI URDHAB DUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	WITH I.A.(Civil)/2441/2023 in RSA/309/2018	DIPALIDUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS H	MS B DEVI	MR. R K JAIN
51	WITH RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5- R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5- R9)
	WITH I.A.(Civil)/4026/2018 in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	WITH I.A.(Civil)/543/2020 in RSA/306/2018	TAPAN BHOWMIK AND ANR. Versus SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN

WITH
I.A.(Civil)/545/2020
in RSA/306/2018

TAPAN BHOWMIK AND ANR
Versus
SANKAR RANJAN PAUL AND 11 ORS.

MS B DEVI

MR. A K JAIN

HEARING

52 RSA/154/2018
WITH LCR, FIXED

SMT MITRA DAS AND 7 ORS
Versus
SMT PRANATI DEB AND 5 ORS

MR. S P ROY
MS. B CHOUDHURY
MS. N RAI
MR. T R ROY

MR R BARUAH
GA, ASSAM
MR. N BARUAH (R1-R5)
MR. A IKBAL
MR. R J DAS (R1-R5)
FOR CAVEATOR

53 MFA/96/2019
WITH LCR, FIXED

BASIR UDDIN LASKAR
Versus
THE UNION OF INDIA AND ANR

G UDDIN
MR M J QUADIR
MR. K MIRA

MR. B SARMA
SC, NF RLY

STAY MATTERS

54 CRP(IO)/239/2022

MD. ANUWAR HUSSAIN AND ANR.
Versus
MD. SAMSUL HAQUE AND 30 ORS.

MR. A H M R CHOUDHURY
R SARMAH (R1-3,4,-
-7,10,11,13-16,19,22)
MR H K NATH (R1-3,4,-
-7,10,11,13-16,19,22)
MS M KAKOTY (R1-3,4,-
-7,10,11,13-16,19,22)

55 CRP(IO)/166/2023
FIXED

KANIKA RABHA KALITA
Versus
NINDESWARI RABHA

MR. P HAZARIKA
MR. T R SARMA
MR. A K ROY

MR H DAS
D BARUAH

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3025/2023	SHAILEN NGATE @ NARAH Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
2 Bail Appln./3029/2023	ATISH KR. TIWARI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
3 Bail Appln./3036/2023	SHAMEZ ALI Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
<u>TOP OF THE LIST</u>			
4 Crl.Rev.P./101/2009 WITH LCR 5 FILES	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
WITH 5 Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
WITH 6 Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
<u>MOTION</u>			
7 Crl.Rev.P./235/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
8 Crl.Rev.P./355/2023	RAHUL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
WITH I.A.(Crl.)/783/2023 in Crl.Rev.P./355/2023	RAHUL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM

9	Crl.Pet./910/2023	NARAYAN PAUL AND ANR. Versus ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
10	AB/2988/2023	MOHENDRA SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
11	AB/2995/2023	UDESH PEGU Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
ADMISSION				
12	Crl.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
13	Crl.Rev.P./155/2021 WITH LCR 4 FILES, FIXED	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED	MR. D BARUAH (R-2) MS. T. PAIT (R-2) PP, ASSAM
14	Crl.Rev.P./161/2021 WITH LCR 2 FILES	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. D BARUAH (R-2) MS. T. PAIT (R-2) PP, ASSAM
15	Crl.Pet./554/2021	KISHORE BHATTYACHERJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR S KHOUND MR H K NATH MR D J MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/84/2022 in Crl.Pet./554/2021	KESHAB CH. DAS Versus KISHORE BHATTYACHERJEE AND ANR	MR A R BHUYAN MR. S RANA MR. I RAHMAN	MR. M K CHOUDHURY MR H K NATH MR D J MEDHI PP, ASSAM
16	Crl.Pet./398/2022 WITH LCR 2 FILES, FIXED	SOHID ALI Versus MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
17	Crl.Pet./51/2023 FIXED	MD ABDUR RASHID SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MS. K DEY	PP, ASSAM SC, FOREST
18	Crl.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	WITH I.A.(Crl.)/761/2023 in Crl.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
19	Crl.A./317/2023	BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/773/2023 in Crl.A./317/2023	BIKASH KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
20	Crl.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	WITH I.A.(Crl.)/784/2023 in Crl.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM

21	Crl.Pet./358/2023	GOFUR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
22	Crl.Pet./359/2023	SHARIEF AHMED Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MR. D. BORAH	MR. M A CHOUDHURY (R-2) MR. A ALAM (R-2) MR. M ALAM (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1621/2023 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
24	AB/1991/2023 FIXED	RAJU GOGOI Versus THE STATE OF ASSAM	MR. J KALITA MR. B SHARMA MR. N J GOGOI M.A. BEGUM	PP, ASSAM
25	AB/2222/2023 FIXED	ATIBAR RAHMAN @ ATIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
26	AB/2335/2023 FIXED	BHAWESH MISHRA @ BHABESH MISHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA	PP, ASSAM
27	AB/2355/2023 FIXED	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
28	AB/2557/2023 FIXED	MD. FARIDUL ISLAM Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
29	AB/2633/2023 FIXED	FAZAL AHMED Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ M. HOSSAIN MD M ISLAM	PP, ASSAM
30	AB/2637/2023 FIXED	SHAKEEL HASAN HABIB @ SAKIL HUSSAIN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
31	AB/2704/2023 FIXED	SHOHIDUR RAHMAN @ SHOHIDUR ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
32	AB/2770/2023 FIXED	MOFIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MS. J TAMULI	PP, ASSAM
<u>ORDERS</u>				
33	Crl.A./214/2019	SRI GAURAB KR. TAMULY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. M K SHARMA MR. R MEDHI	MR. S C KEYAL MR R K MOUR PP, ASSAM
34	Crl.A./201/2022 <u>1 Y 4 M 0 D</u> :WITH OFFICE NOTE, LCR 3 FILES, B//O WITH I.A.(Crl.)/474/2022 in Crl.A./201/2022	IRFAN ALI @ BITU ALI Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
35	Crl.A./229/2022 WITH I.A.(Crl.)/550/2022 in Crl.A./229/2022	MUKUT DAS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR R BORAH MR. B C DAS MS M D MEDHI	PP, ASSAM
36	I.A.(Crl.)/772/2022 in Crl.A./323/2022 WITH Crl.A./323/2022	MUKUT DAS Versus THE STATE OF ASSAM	MS M D MEDHI	
		GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR S GOSWAMI (r-2) PP, ASSAM
		GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

37	I.A.(CrI.)/31/2023 B/O in CrI.Rev.P./10046/2022 WITH CrI.Rev.P./10046/2022 (Filing Number)	AMULYA CH BEZ Versus RUPANJALI MAHANTA	MR. N ISLAM	
38	CrI.Pet./521/2023 WITH LCR 2 FILES, B/O	AMULYA CH BEZ Versus RUPANJALI MAHANTA (E) SAHEB KHAN @ SAHEB KHA Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	MR S N ADHYAPAK (R-2) MS B DAS (R-2) PP, ASSAM
39	CrI.Pet./614/2023 FIXED	RENUBALA GHOSH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
40	I.A.(CrI.)/764/2023 in CrI.A./241/2023 WITH CrI.A./241/2023	HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR HIMANTA NATH @ SIMANTA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BOIRAGI MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM PP, ASSAM
41	I.A.(CrI.)/778/2023 in AB/2107/2023	ARIJIT SAIKIA AND ANR. Versus THE STATE OF ASSAM,	MR I S MAZUMDAR MS. A AZAD	PP, ASSAM
<u>STAY MATTERS</u>				
42	CrI.Pet./1219/2019 WITH LCR 1 FILE	ASHOK KR. JAIN Versus THE STATE OF ASSAM AND ANR.	MR. B GOGOI MR. A CHETIA MR. A PHUKAN	PP, ASSAM
43	CrI.Rev.P./11/2020 WITH LCR 3 FILES	PRANJIT BARMAN Versus THE N.F.RAILWAYS AND ANR.	MR. K R PATGIRI MRS. C DAS	SC, NF RLY
44	CrI.Pet./435/2021 WITH LCR 1 FILE	HEMANT KHETAWAT AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR. S ROY MR S SHARMA	MR B AGARWAL (R-2) MR A KAKOTI (R-2) PP, ASSAM
45	CrI.Pet./322/2022 WITH LCR 1 FILE	M/S ANKIT METAL AND POWER LIMITED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	PP, ASSAM
46	CrI.Pet./511/2022 WITH LCR 2 FILES	MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR S HOQUE (r-2) PP, ASSAM
47	CrI.Pet./769/2022 WITH LCR 1 FILE	JANAK KUMAR NARZARY Versus RAFIKUL ALI AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
48	CrI.Pet./239/2023	PULIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY MS G SWAMI	PP, ASSAM MR. D GOGOI (SC, FOREST DEPTT.)

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023

11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2301/2017 PART-HEARD, FIXED	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	MS B DEVI (R4) GA, ASSAM MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)
2 WP(C)/1703/2016 FIXED	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
3 WP(C)/4846/2016	ADARSH HINDI L.P. SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MISS PERBEEN	GA, ASSAM MR. U K GOSWAMI MR. R BORPUJARI, SC, REVENUE DR. B N GOGOI (Rly. Adv.) SC, RAILWAY
4 WP(C)/3029/2018	PINKU BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI MR B DAS MR. R SARKAR	GA, ASSAM MR. P D NAIR (R2-3) MR G ALAM (R2-3) MS J KHANOM (R2-3) MR. H ROHMAN (R2-3) MR. D NAG (R2-3)
5 WP(C)/3030/2018	MORJINA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE
6 WP(C)/3031/2018 FIXED	FATEH ALI PRADHANI AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	GA, ASSAM MR. P HAZARIKA MR. H S BORAH SC, REVENUE
7 WP(C)/3328/2018	HITESH KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM MR. B GOSWAMI SC, WATER RESOURCE
8 WP(C)/3348/2018	JALUGUTI SAMABAI SAMITY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D C BORAH MR. K LAHKAR MR D BARMAN	DR. B AHMED SC, CO OP GA, ASSAM
9 WP(C)/3438/2018	NANTU PURKAYASTHA Versus NORTH EAST FRONTIER RAILWAYS AND ANR.	MR. S P CHOUDHURY MR B KAUSHIK MR. A S DHILLON	SC, NF RLY

10	WP(C)/4580/2018	PRITHA SINGH CHETRI Versus THE UNION OF INDIA AND 6 ORS.	MR. A BHATTACHARYA MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) ASSTT. S.G.I. SC, BTC
11	WP(C)/7535/2018 FIXED	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B SARMA MR. M HUSSAIN MS. N BARUAH MR. R I MONDAL	GA, ASSAM MR. Y S MANNAN SC, REVENUE SC, FINANCE DEPTT. SC, PWD (NH)
12	WP(C)/4604/2019 FIXED	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
13	WP(C)/9246/2019	SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE
14	WP(C)/762/2020 FIXED	NARENDRA SING Versus UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
15	WP(C)/2750/2020 FIXED	TOLARAM BAFNA ARTIFICIAL LIMB AND CALIPER CENTRE Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR K AGARWAL MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, REVENUE SC, G M D A
16	WITH WP(C)/6263/2019	M/S. KAMAKHYA REALTORS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	GA, ASSAM MR. S BORA, SC, GMDA D D BARMAN (R-1 & 2) MS KEWIZUM (SC, GMDA) (R-3)
17	WP(C)/4734/2020 FIXED	M/S. TRIBENI METALLOYS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, CENTRAL EXCISE CUSTOMS
18	WP(C)/4919/2020 FIXED	M/S JOONKTOLLEE TEA AND INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. R K D CHOUDHURY (R- 7) SC, REVENUE
19	WITH WP(C)/4934/2020	M/S JOONKTOLLEE TEA AND INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
20	WP(C)/5320/2020	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPERS ASSOCIATION (AREIDA) Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, G M D A SC, GDD
21	WP(C)/216/2021	ANARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. A D CHOUDHURY MS D DAS MR T R SEN MR H KALITA	GA, ASSAM SC. REVENUE
22	WP(C)/721/2021 FIXED	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI

23	WP(C)/851/2021	RATUL SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK MR. D GOGOI	SC, PWD SC, FINANCE
24	WP(C)/1566/2021	DEBA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	ASSTT.S.G.I.
25	WP(C)/1677/2021 CAVT. NO.01122/021,	ANOWAR HUSSAIN CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR A A DEWAN MR S PRODHANI	DR. B AHMED (R-7) SC, FOOD AND CIVIL SUPP SC, CO OP GA, ASSAM MR. N HAQUE (R-7) MR. A K AZAD (R-7) MR. R A CHOUDHURY FOR CAVEATOR GA, ASSAM
26	WP(C)/2123/2021	PRASANTA BORA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I C DEKA MS. D BARMAN MR. D J SAIKIA	
27	WP(C)/2541/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE AND TAXATION
28	WP(C)/2653/2021	SANJAY SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, EXCISE DEPTT.
29	WP(C)/2685/2021	DR NATWAR LAL AGARWALA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR S BHARALI (r-7,8,9) SC, FINANCE
30	WITH WP(C)/7249/2018	NATWAR LAL AGARWALA AND ANR. Versus THE REGISTRAR OF FIRMS AND SOCIETIES AND 4 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR S SARMA	MR. M, DAS (R3, R4, R5) SC, FINANCE DEPTT. MS. N. SULTANA, (R3, R4, R5) MR. N, K, NEOG, (R3, R4, R5)
31	WP(C)/2843/2021 FIXED, WITH WP(C)/2841/2021(D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
32	WP(C)/2904/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. N K DEVI (R3-R6) MR. N ANIX SINGH (R3-R6) SC, RAILWAY SC, SC, IRCTC
33	WP(C)/2939/2021	M.M. CARBON PRODUCTS (P) LTD. AND ANR. Versus YEAST INFRASTRUCTURES PVT. LTD.	MR. D BARUAH MR. A I Ali MR A BHUYAN	MR. H. BURAGOHAIN (R-1) MS A DEVI (R-1) MS. H BORAH (R-1)
34	WP(C)/2968/2021	M/S MAY FAIR DEVELOPERS AND BUILDERS AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR S B SINHA MR. A DEKA	GA, ASSAM
35	WP(C)/2978/2021	BISHNU DAULAGUPU AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR	SC, FOREST SC, NCHAC
36	WP(C)/3076/2021	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	MR. S CHAUHAN MR S CHAUHAN GA, ASSAM MR C GOSWAMI MR. A R SHOME MR D NANDI MR. P MAZUMDER N ALAM

37	WITH WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)
38	WP(C)/4443/2021 FIXED	TASLIMA NASRIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APDCL SC, FINANCE SC, REVENUE
39	WP(C)/4888/2021 FIXED	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
ORDERS				
40	Cont.Cas(C)/156/2016 FIXED	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
41	Cont.Cas(C)/146/2018	MAHENDREA SAIKIA Versus MONOJ KUMAR DEKA, I.A.S AND ORS.	MR. S BORA MS J RAJKUMARI	MS. P BASFORE (R1 AND 2)
42	Cont.Cas(C)/376/2018	AKHIL BHARATIYA CHA MAZDOOR SANGHA (ASSAM)(C.I.T.U.) Versus AMARDEEP CHOUDHURY @ AMARJIT CHOUDHURY	MR. H A SARKAR	MS M HAZARIKA MS. S KHOUND
43	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
44	WITH Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
45	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
46	Cont.Cas(C)/499/2019	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
47	I.A.(Civil)/2098/2020 FIXED in WP(C)/1389/2018 WITH WP(C)/1389/2018	RINA BORA Versus THE STATE OF ASSAM AND 2 ORS. RINA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM GA, ASSAM MS. M. BHATTACHARJEE ,G.A. MR. U K DAS (R4) MISS. A BARUAH (R4)

	WITH I.A.(Civil)/885/2018 in WP(C)/1389/2018	SMT. RINA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
48	WP(C)/5273/2020	M/S KAMAKHYA SOAP INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
49	I.A.(Civil)/2019/2022 FIXED, WITH RECORDS - 2 NOS. in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR SC, LIC
50	I.A.(Civil)/2452/2023 in WP(C)/1292/2023 WITH WP(C)/1292/2023	ANKITA BORKOTOKY Versus ANJU BORUAH	MR. M SARANIA MR A SARANIA	
		ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
51	WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
52	WITH WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
53	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
54	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL

55	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL
56	I.A.(Civil)/2494/2023 WP(C) 6721/2018 WP(C) 4733/2018 WP(C) 3186//2013 (ALL D/O) in Review.Pet./175/2022 WITH Review.Pet./175/2022	MD. ABDUL KADIR, Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K DAS	GA, ASSAM SC, SEC. EDU.
		MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	GA, ASSAM MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3026/2023	AMAL DAS AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
2	Bail Appln./3028/2023	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
3	Bail Appln./3030/2023	RUPAM MODAK Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
4	Bail Appln./3031/2023	SURAJPAL SINGH Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
5	Bail Appln./3032/2023	MAJIDUL HAQUE Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. D J KAPIL	PP, ASSAM
6	Bail Appln./3035/2023	KOKIL KASHYAP Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
7	Bail Appln./3037/2023	KRISHNA KALITA @ DEEPLYOTI @ LARA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
8	Bail Appln./3038/2023	SHOHIDUR RAHMAN @ SHOHIDUR ISLAM Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
9	Bail Appln./3039/2023	MAHIBUL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
10	Bail Appln./3041/2023	PINKI DAS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

11	Bail Appln./3043/2023	DILBAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>MOTION (AB)</u>				
12	AB/2708/2023 B/O	ARUP BAISHYA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
13	AB/2983/2023	MRINAL KUMAR JHA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. S SHARMA	PP, ASSAM
14	AB/2986/2023	MOKLES ALI @ MUKLESHUR RAHMAN Versus THE STATE OF ASSAM	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	PP, ASSAM
15	AB/2987/2023	ATABUR RAHMAN LASKAR @ BINGUL AND ANR. Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
16	AB/2989/2023	ABDUL HAKIM @ ABDUL HAKIM AHMED AND 10 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM MR. R ISLAM MR N ZAMAN	PP, ASSAM
17	AB/2991/2023	MOHAN DOLEY AND ANR. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
18	AB/2992/2023	NAKIB @ NEKIB UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
19	AB/2993/2023	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
20	AB/2994/2023	MANIK LAL GOALA AND 4 ORS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI MS. M BORA MR. S. J. SARKAR	PP, ASSAM
<u>MOTION</u>				
21	Crl.Rev.P./341/2023 FIXED	MONOJ SINGHA @ MONOJ SINHA @ RIYAN AHMED Versus THE STATE OF ASSAM AND ANR.	G. DAS MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
22	Crl.Rev.P./354/2023	HASHEM ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
WITH				
	I.A.(Crl.)/775/2023 in Crl.Rev.P./354/2023	HASHEM ALI @HACHEM ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	PP, ASSAM
23	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
<u>ADMISSION</u>				
24	Tr.P.(Crl.)/15/2022 FIXED	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
25	Crl.Pet./413/2022 WITH LCR 1 FILE, FIXED	ABDUR RAHIM Versus ARJOOARA BEGUM	MR. R ALI H A AHMED	MR D K BORDOLOI
26	Crl.Rev.P./231/2023 FIXED	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./2771/2023 FIXED	KUMAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
28	Bail Appln./2885/2023 FIXED	HANIFUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
29	Bail Appln./2915/2023 FIXED	SUBHAHAN ALI @ SUBHAHSAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	Bail Appln./2996/2023 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
32	AB/3294/2022 FIXED	SHAJAHAN ALI AKAND Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
33	AB/1048/2023 FIXED	SAMIR ALI AND 8 ORS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MD G HUSSAIN	
34	AB/1148/2023 FIXED	RATUL DEY AND 4 ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI	PP, ASSAM
35	AB/1443/2023 FIXED	SAFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH H A AHMED	PP, ASSAM
36	AB/1981/2023 AB 1887/2023(D/O), FIXED	RUPCHAN ALI AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
37	AB/2028/2023 FIXED	ROHIJ ALI SK @ ROHIJ UDDIN SK Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
38	AB/2351/2023 FIXED	NURNAHAR BEGUM @ NURJAHAN BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
39	AB/2587/2023 WITH LCR, FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
40	AB/2607/2023 FIXED	RAMA NATH SAHA AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
41	AB/2618/2023 FIXED	KRISHNA GOPAL GOSWAMI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
42	AB/2627/2023 FIXED	RASHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A HAQUE MS A BEGUM	PP, ASSAM
43	AB/2650/2023 FIXED	AZIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
44	AB/2788/2023 FIXED	NAYAN JYOTI BORAH Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
45	AB/2813/2023 FIXED	SHELIM HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

ORDERS

46	I.A.(Civil)/2216/2022 WP(C) 2238/2018(D/O), WP(C) 1688/2018(D/O) in WP(C)/2238/2018	SATPAL SINGH CHAWLA Versus MINISTRY OF HOUSING AND URBAN AFFAIRS AND 6 ORS.	MR K DAS	ASSTT.S.G.I.
47	Crl.Rev.P./286/2023 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
48	Crl.Rev.P./287/2023 FIXED	SIBU DUTTA @ SHIBU DUTTA Versus PINKY MONDAL	MS D DAS	
QUASHMENT				
49	Crl.Pet./839/2013 WITH LCR 1 FILE, FIXED	HEMANT KUMAR AGARWAL and ANR Versus THE STATE OF ASSAM	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	PP, ASSAM
HEARING				
50	Crl.A./193/2017 WITH LCR 2 FILES, FIXED	MD HASSAN Versus UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, NCB
	WITH I.A.(Crl.)/394/2023 in Crl.A./193/2017	MD HASSAN Versus UNION OF INDIA and ANR	MS. S K NARGIS MS. A MESEN	SC, NCB
51	Crl.Rev.P./513/2019 WITH LCR 6 FILES, FIXED	KAILASH KUMAR BAGARIA Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MS. M DEVI MR. A DAS	MR. Y S MANNAN (r-2) MS N DEKARAJA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3045/2023	AJIM UDDIN Versus THE STATE OF ASSAM	MS. D BORGOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
<u>MOTION</u>			
2 AB/2728/2023	BALINDRA KR. DAS Versus STATE OF ASSAM.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
3 AB/2984/2023	TAPAN THAKURIA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A K AHMED K SHIKDER	PP, ASSAM
4 AB/2990/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
<u>ADMISSION</u>			
5 Crl.Pet./564/2023	SHAHEEL RAFIQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A KAKOTI MS. M BARUAH	MR. A K BHUYAN (R-2,3) MS. N CHOUDHURY (R-2,3) MR. M BORAH (R-2,3) MR. A KHOUND (R-2,3) MS B BORA (R-2,3) MR A TALUKDAR (R-2,3) MR J DAS (R-2,3) PP, ASSAM
<u>BAIL HEARING (BA)</u>			
6 Bail Appln./2258/2023 WITH LCR	ARUP DEKA Versus THE STATE OF ASSAM	MR. T HUSSAIN MR H ROHMAN	PP, ASSAM
7 Bail Appln./2383/2023	BISTI RAM DAIMARY Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
8 Bail Appln./2475/2023 WITH LCR	HARISH MIA @ HARIJ MIAH Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM

9	Bail Appln./2526/2023	MAHMUD HASAN Versus THE STATE OF ASSAM	U U KHAN MR A AHMED MR A AHMED	PP, ASSAM
10	Bail Appln./2529/2023	HAMID ALI @ HAMED ALI @ BATAL Versus THE STATE OF ASSAM	MS M BORAH MS B GOGOI	PP, ASSAM
11	Bail Appln./2716/2023 FIXED	FARUK ABDULLA @ FARUQUE ABDULLAH AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
12	Bail Appln./2798/2023 WITH OFFICE NOTE, FIXED	MD MAJBUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
13	Bail Appln./2811/2023 FIXED	DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
14	Bail Appln./2814/2023 FIXED	ANANDA BARMAN Versus THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
16	AB/2462/2022	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
17	AB/398/2023 FIXED	EKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	AB/453/2023 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
19	AB/1172/2023	RANJAY KANOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM SC, EXCISE DEPTT.
20	AB/1536/2023 FIXED	AJAY KUMAR RAY AND 4 ORS Versus THE STATE OF ASSAM	MR D MEDHI MR P SONOWAL	PP, ASSAM
21	AB/1537/2023 FIXED	NIRANJAN BORGHAIN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
22	AB/1713/2023	BIKASH BUCHA Versus THE STATE OF ASSAM		PP, ASSAM
23	AB/1790/2023	MRS. RENUMA BEGUM Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
24	AB/1899/2023 FIXED	SOFIQL ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MS. Q DAS	PP, ASSAM
25	AB/1915/2023	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
26	AB/1917/2023	MD SURAJ ALI Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM

27	AB/2345/2023 FIXED	MUGUR ALI @ MUGOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
28	AB/2515/2023	ABDUR RASHID SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
29	AB/2615/2023 FIXED	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	AB/2665/2023	HALI RAM DAS @ HALIRAM DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/2686/2023	DAYAL SINGHA Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS MR. B GOGOI	PP, ASSAM
32	AB/2849/2023 FIXED	PHURKAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
33	AB/2856/2023 FIXED	IJAJUL HAQUE Versus THE STATE OF ASSAM	MR. H C SARMA R JAMAN	PP, ASSAM
34	AB/2861/2023 FIXED	MD MUSTAFA AHMED Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
35	AB/2878/2023 FIXED	KABIR AHMED Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
36	AB/2880/2023 FIXED	JJARUL HOQUE @ JJARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
37	AB/2884/2023 FIXED	RASHIDUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
ORDERS				
38	I.A.(CrI.)/67/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL . Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A AHMED MR. A AHMED MD A ALI MR. S I TALUKDAR MR. I U CHOWDHURY D HUSSAIN	PP, ASSAM
	WITH CrI.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	I.A.(CrI.)/233/2023 <u>0 Y 10 M 10 D</u> :WITH OFFICE NOTE, LCR 2 FILES, P.B.-1 in CrI.A./99/2023 WITH CrI.A./99/2023	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM
		SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM
HEARING				
40	CrI.A./212/2019 WITH LCR 1 FILE, FIXED	SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR MS. M DAS MR. S K AGARWAL	PP, ASSAM
STAY MATTERS				

41	Crl.Pet./403/2021 WITH LCR 1 FILE	BHUPEN CHANDRA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
42	Crl.Pet./878/2022 WITH LCR 2 FILES	RAJU DOWARAH Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
43	Crl.Pet./879/2022 WITH LCR 1 FILE	RAJU TIRKY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
44	Crl.Pet./990/2022 WITH LCR 1 FILE	MONIDEEPA SAHARIA Versus THE STATE OF ASSAM AND ANR	MR. D BORAH	PP, ASSAM
45	Crl.Pet./560/2023	SUNITA CHANGKAKOTI Versus NANI GOPAL GOSWAMI	MR D KALITA MR. D NATH MS. N BARMAN MS K PHUKAN	

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023